

DIVISION BENCH

ITEM NO.1

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.40/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 3rd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	J.B. TEST & COMMISSIONING PRIVATE LIMITED V/S UTTAR PRADESH RAJKIYA NIRMAN NIGAM LIMITED
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Sahil Srivastava, Adv.

: *For the Operational Creditor*

ORDER

- 1. Ld. Counsel representing the Operational Creditor is present physically, who seeks another opportunity to comply with the order dated 03.06.2024.**
- 2. Let the needful be done within a period of one week and the matter be adjourned for further hearing on 12th July, 2024.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

3rd July, 2024

*Kavya Prakash Srivastava
(Stenographer)*